

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
427/252/ND/2020**

IN THE MATTER OF:

M/s. Gurdeep Kaur Gulati

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 07.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Videh Vaish, Advocate

For the ROC

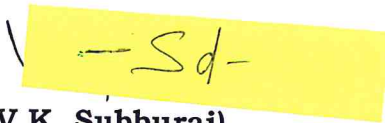
:Ms. Sweety Khattar, AROC

For the Income Tax Department

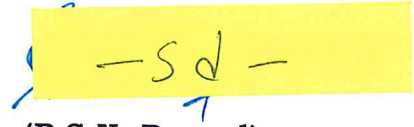
:Mr. Vipul Agarwal, Advocate

ORDER

Heard the submissions made by the counsel for the appellant. Serve notice on the Income Tax Department as well as AROC. Registry may also send notice by e-mail. Ld. Counsel for the appellant is directed to send copy of this order by speed post with ACK due. Post the matter to 15th December, 2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**